

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

**LOK SABHA
UNSTARRED QUESTION NO.1043**

TO BE ANSWERED ON WEDNESDAY, MARCH 2, 2016

FDI IN SPACE RESEARCH

1043. SHRI FAGGAN SINGH KULASTE:

SHRI KALIKESH N. SINGH DEO:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government plans to declare a comprehensive policy for space research, if so, the details thereof and timeline for the same and if not, the reasons therefor;**
- (b) whether the Government has put forth its agenda in the discussion to create international norms and rules for space activities, if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government envisages allowing of FDI in outer space research, if so, the details thereof and if not, the reasons therefor; and**
- (d) whether a tri-service aerospace command is expected to be developed to increase coordination among military and civilian departments, if so, the details thereof and the timeline for the same and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a) No Madam.**
- (b) No Madam. However, ISRO has been engaged in a few multilateral negotiation processes under various international and UN forums, in order to protect the interests of the nation in its pursuance of space activities. These multilateral negotiation processes include International Code of Conduct for Outer space activities (led by European Union), formulation of a set of guidelines for Long Term Sustainability of Outer Space Activities discussed under United Nations Committee on the Peaceful Uses of Outer Space (UNCOPUOS).**
- (c) No Madam. Outer space research activities are carried out on cooperation basis with the space agencies of other countries.**
- (d) Department of Space is mandated for harnessing the benefits of space technology for national development.**
